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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY- MEMBER
JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 322/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	CCI Logistics Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Dharmajaya Reddy	Advocate	970 44 75 339	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ad Anirash Desai	Adv.		
K. Jashwanth Rao	Adv.	8008286665	KS

ORDER

Counsel representing both the parties present. It is submitted that matter has been settled between the parties. Joint memo of compromise is filed. Signed by both counsels. Memo is taken on record. In view of the above, CP(IB)No.322/9/HDB/2018 is closed as settled.


MEMBER JUDICIAL

AS